

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 282/MP/2021

Subject : Petition under Section 79(1) (b),79 (1)(f) and 79 (1)(k) of the Electricity Act 2003, read with Articles 11.5.3,11.5.4,12.1, 24.3 and 24.4 of the Pilot Agreement for Procurement of Power (PAPP) dated 26.10.2018 executed between the Petitioner (RKM) and the Respondent (PTC) seeking payment of the outstanding amount on account of (i) monthly supply bills; (ii) late payment surcharge; (iii) additional interest; and for furnishing of Letter of Credit as payment security mechanism.

Date of Hearing : 18.10.2022

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : RKM Powergen Private Limited (RPPL)

Respondents : PTC India Limited and 4 Ors.

Parties Present : Shri Hemant Singh, Advocate, RPPL
Ms. Supriya Rastogi Agarwal, Advocate, RPPL
Ms. Alchi Thapliyal, Advocate, RPPL
Shri Ravi Kishore, Advocate, PTC
Shri Keshav Singh, Advocate, PTC

Record of Proceedings

Due to paucity of time, the matter could not be taken up for hearing and accordingly, the matter was adjourned. However, the learned counsel for the Respondent No.1, PTC pointed out that the Respondent has already made payment of approximately 80% of the outstanding amount. The learned counsel added that PTC has also filed Petition No. 141/MP/2022 against the Telagana Discoms for recovery of outstanding amount, which may also be taken-up along with the present Petition.

2. In response, the learned counsel for the Petitioner submitted that as such PTC has not filed any reply/affidavit confirming any payment made by it.

3. Considering the submissions made by the learned counsel for the parties, the Commission accorded another opportunity to the Respondents to file their affidavit/ reply, if any, within two weeks with copy of the Petitioner, who may file its rejoinder/affidavit thereof within two weeks thereafter.

4. The Petition shall be listed for hearing along with Petition No. 141/MP/2022 on 15.12.2022.

By order of the Commission
Sd/
(T.D. Pant)
Joint Chief (Law)

